

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-512

CP/422/2016

CA/253/2022, CA/98/2020, CA/08/2021, CA/223/2022, IA/178/2023

IN THE MATTER OF:

Bank of Baroda

.....Applicant

Vs.

Metaphor Exports Pvt. Ltd.

.....Respondent

SECTION

U/s 433(e) & 434

Order delivered on 15.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :
For the Respondent :
For the Liquidator : Satyendra khorania Liquidator with Adv Amol Vyas
and Adv Danish Akhtar

ORDER

Due to paucity of time, list this matter on **12.08.2024**.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**